

**Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 110 066.**

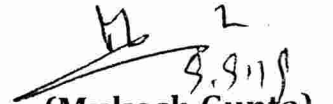
Dated: 9.9.2019

NOTICE

All the concerned are hereby informed that from 9.9.2019 to 13.9.2019 Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C.L. Mahar, Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

On this day Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Shri Ashok Jindal, Member (J) will hear Single Member Bench matters as notified.

By order


(Mukesh Gupta)
Asstt. Registrar

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